

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH (COURT – II)**

**Item No. 211**

**(IB)-456(ND)/2018**

**IA-426/2024, IA-6063/2023, IA-5848/2023, IA-5850/2023,  
IA-5844/2023, IA-5716/2023, IA-5717/2023, IA-5719/2023,  
IA-5722/2023, IA-5744/2023, IA-5748/2023, IA-5749/2023,  
IA-3099/2023, IA-5003/2021, IA-3089/2021, IA-893/2019,  
IA-1197/2019, IA-1198/2019, IA-738/2020, IA-1732/2023,  
IA-678/2022, IA-3778/2022, IA-6746/2023, IA-4569/2023,  
IA-924/2024, IA-1540/2024, IA-1594/2024**

**IN THE MATTER OF:**

**Ms. Pallavi Joshi Bakhru**

... **Applicant/Petitioner**

**Versus**

**M/s. Universal Buildwel Pvt. Ltd.**

... **Respondent**

**Under Section: 7 of IBC, 2016 (CIRP)**

**Order delivered on 25.04.2024**

**CORAM:**

**SH. ASHOK KUMAR BHARDWAJ  
HON'BLE MEMBER (J)**

**SH. SUBRATA KUMAR DASH  
HON'BLE MEMBER (T)**

**PRESENT:**

**For the Applicant** : Adv. Nipun Gautam, Adv. Udit Singh- in IA-1594/2024, Mr. Vaibhav Verma, Adv. and Adv. Priya Pathak, Adv. Dhruv Gupta, Adv. Navneet in IA-3778 of 2022, Adv. Shyam Kishan Saraf Applicant in person in IA-6063/2023 and IA-3089/2021, Adv. Himanshu Upadhyaya in IA-5003 of 2021, Adv. Shahrukh Inam in IA-924/2024, Adv. Eshna Kumar, Adv. Akshat Maheshwari in IA 678/2022, 1732/2023, 6746/2023

**For the SRA** : Adv. Harshal Kumar

**For the RP** : Adv. Swapnil Gupta, Adv. Vaibhav Mendiratta, Adv. Abhinav Mishra along with Mr. Atul Kansal, RP in person

**For Kotak Mahindra Bank** : Adv. Sanjay Bhatt, Adv. Apoorva Choudhary in IA-3099/2023, IA-5003/2021.

**For the Respondent** : Adv. Monish Surendran and Adv. Nishtha Grover in I.A. No. 891/2019

**Hearing Through: VC and Physical (Hybrid) Mode**

**ORDER**

**IA-426/2024, IA-6063/2023, IA-5848/2023, IA-5850/2023, IA-5844/2023, IA-5716/2023, IA-5717/2023, IA-5719/2023, IA-5722/2023, IA-5744/2023, IA-5748/2023, IA-5749/2023, IA-3099/2023, IA-5003/2021, IA-3089/2021, IA-893/2019, IA-1197/2019, IA-1198/2019, IA-738/2020, IA-1732/2023, IA-678/2022, IA-3778/2022, IA-6746/2023, IA-4569/2023, IA-924/2024, IA-1540/2024, IA-1594/2024**: All these applications and plans be listed for hearing and disposal on 06.05.2024.

**Sd/-  
(SUBRATA KUMAR DASH)  
MEMBER (T)**

**Sd/-  
(ASHOK KUMAR BHARDWAJ)  
MEMBER (J)**